

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/47/ (IB)/2017  
NAME OF THE PETITIONER(S) : MECH ENGINEERS & ERECTORS PVT LTD  
NAME OF THE RESPONDENT(S) : EVERSENDAI CONSTRUCTION PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Dinesh Kumar S

Ever sendai construction

S. Vijayaraghavan  
Private limited. 20/07/17

**ORDER**

No representation on behalf of the Petitioner. Mr. Dinesh Kumar, Representative for Respondent present. He produced deposit slip showing payment of Rupees 50 lakh towards part payment of the outstanding debt. The same is placed on record.

At request, time is enlarged. Put up on **11.08.2017 at 10.30 A.M.**

S. Vijayaraghavan.

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)